## GOVERNMENT OF INDIA MINISTRY OF PETROLEUM & NATURAL GAS

### RAJYA SABHA UNSTARRED QUESTION NO-1253

ANSWERED ON- 13/02/2023

# PROFITS EARNED BY PUBLIC OIL COMPANIES THROUGH DOMESTIC CRUDE PRODUCTION

#### 1253. SHRI SUSHIL KUMAR MODI:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :-

- (a) profits associated with domestic crude production recorded by public oil companies in the current year to date, company-wise;
- (b) the amount collected by Government from the levy of windfall tax on domestic crude producers in FY 2022-23 so far;
- (c) recent revisions made to the windfall tax rate if any; and
- (d) whether any field operators were exempted from windfall tax payments, if so, the details of the criteria for exemption thereof?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI RAMESWAR TELI)

(a) The standalone Profit after Tax recorded by National Oil Companies from all activities including sale of crude oil in the current financial year (upto 30.09.2023) are as under:-

S.	National Oil Company Profit After Tax (Rupees in crore)			
No.				
1.	Oil Natural Gas Corporation(ONGC)	28,032		
2.	Oil India Limited (OIL)	3,276		

- (b) As per Department of Revenue, Ministry of Finance, the data for Special Additional Excise Duty (SAED) on production of crude Oil is not maintained separately. The collection of SAED, for the current financial year, is estimated at the level of Rs 25,000 crore from production of crude oil, export of Petrol, Diesel and Aviation Turbine Fuel (ATF).
- (c) The details of recent revisions made in the SAED for Domestic Crude Oil production are given below:

	17 <sup>th</sup> Nov – 1 <sup>st</sup> Dec, 2022	2 <sup>nd</sup> Dec- 15 <sup>th</sup> Dec, 2022	16 <sup>th</sup> Dec, 2022 - 2 <sup>nd</sup> Jan, 2023	3 <sup>rd</sup> Jan- 16 <sup>th</sup> Jan, 2023	17 <sup>th</sup> Jan- 3 <sup>rd</sup> Feb. 2023	4 <sup>th</sup> Feb, 2023 – till date
Petroleum crude (Rs per tonne)	10,200	4,900	1,700	2,100	1,900	5,050

(d) SAED is not applicable to entities whose annual crude oil production is less than 2 million barrels in the previous financial year.

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